

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).1502/2009

(From the judgement and order dated 30/06/2008 in CRA No. 343/1987
of The HIGH COURT OF CALCUTTA)

PRABIR MONDAL & ANR.

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With appln.c/d in filing SLP and bail and office report)

Date: 07/09/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. Pradip Ghosh, Sr. Adv.
 Mr. Pijush K. Roy, Adv.
 Mr. Mithilesh Kumar Singh, Adv.

For Respondent(s) Mr. Satish Vig, Adv.

UPON hearing counsel the Court made the following
O R D E R

Let this matter be taken up on Monday, the 14th
September, 2009.

[Hemalatha Mohan]
Sr.P.A.

[Juginder Kaur]
Court Master